

in the Lok Sabha on March 11, 1992 and not on March 3, 1992.

(a) to (e) Originally Sonapur & Bazari villages alongwith 6 other villages were to be shifted and the affected persons rehabilitated in stages for the Sonapur Bazari project. However, it has since been decided in consultation with the State Government representatives including District Magistrate, villagers and people's representatives that in the first phase only Ruidaspara of Sonpur village only may be shifted, leaving Bazari village unaffected. The rehabilitation of these villagers in being taken up in phases as per the progress of the project.

Upgradation of General Hospitals

6349. SHRI GABHAJI MANGAJI THAKORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to upgrade any general hospital in the country to the level of super-speciality Services Hospitals during 1994-95;

(b) if so, the details thereof;

(c) the total amount sanctioned by the Government for this purpose; and

(d) the amount earmarked for upgradation of Government Medical College and hospitals Ahmedabad, Baroda, Surat and Jamnagar in Gujarat State during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA). (a) No, Sir.

(b) to (d). Do not arise.

Irrigation Projects

6350. SHRIMATI CHANDRA PRABHA URS:
SHRI A. VENKATESH NAIK:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the major and medium irrigation projects of Karnataka pending with the Union Government for clearance alongwith their projected costs;

(b) since when these projects are pending and the reasons therefor;

(c) the time by which these projects are likely to cleared; and

(d) the projects cleared by the Union Government during the last three years alongwith their outlays?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON). (a) to (c). The details of new major and medium irrigation projects of Karnataka at the Centre are given in the enclosed statement.

(d) Two major irrigation projects mainly Karanja and Bennithora envisaging annual irrigation of 48,968 hectares and 21, 854 hectares have been given investment clearance by the Planning Commission in 8/92 and 2/93 for estimated cost of Rs. 98.00 crores and Rs.73.25 crores respectively.

Details of new major and medium irrigation projects of Karnataka at the centre for techno-economic appraisal.

Sl No.	Name of the project	Date of Receipt	Estimated Cost (Rs. Crore)	Benefits in Hectare	Status of appraisal
1	2.	3.	4.	5.	6.
A.	MAJOR				
1	Hippargi	8/35	186.70	59,692	The project was found acceptable by the Irrigation Advisory Committee in its meeting held project in october, 1936 for Rs. 136.70 crores subject to environment clearance, Studies for back water and conjuctive use of surface and ground water. The States is required to comply with these observations.
2.	Remthal Lift	11/91	79.60	22,267	The State Government is required to comply with the observations of the appraising agencies, obtain environmental clearance from the Ministry of Environment and Forests and provide adequate funds in the VIII plan.
3.	Hypar Bings	2/92	379.87	94,968	-do-
4	Upper Krishna	12/93	1215/88	241,760	The State Government is required to comply with the observations of the Central Appraising agencies and provides adequate funds in VIII plan

Sl. No.	Name of the project	Date of Receipt	Estimated Cost (Rs. Crore)	Benefits in Hectare	Status of appraisal
1	2.	3.	4.	5.	6.
5.	Varahi	4/93	122.50	31,400	The State Government is required to carry out more investigations and submit a modified report.
B.	MEDIUM				NIL

Note:- The clearance of the projects depends upon how soon the State Government complies with the observations of the Central Appraising agencies and obtains environment and/or forest clearances from the Ministry of Environment and the Forests and clearance